

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 173 of 2014

Dated : 11th August, 2015

In the matter of:

Abhijeet MADC Nagpur Energy Pvt. Ltd.

.... Appellant(s)

Versus

**Maharashtra Airport Development
Co. Ltd. & Ors.**

....Respondent(s)

ORDER

Bench not assembled today.

Matter is posted for hearing on **10th September, 2015.**

Court Master

rkt